HIGH COURT OF ORISSA: CUTTACK

Notice No. 13829

CORRIGENDUM

In continuation of the High Court of Orissa Notice No. 13392, dated 22.08.2023, the word "Central Government" at last para of Chapter-4 of Page No. 10, Serial No. 7 of Page No. 15, Serial No. (vi) of Page No. 16, Serial No. (xxvi) of Page No. 18 of the said letter may be read as "State Government".

Further the column No. 4 of Chapter-5 of Page No. 22 may be read as "As per the Labour Commissioner, Odisha, Bhubaneswar, Notification No. 2500/LC, Bhubaneswar dated 05.04.2023".

The other terms and conditions will remain the same.

Sd/-Registrar(Judicial) Orissa High Court, Cuttack

Date: 29.08.2023

Date: 29.08.2023

Memo No. 13830

Copy forwarded to the Supdt. Computer Section for uploading in the website of the High Court of Orissa, Cuttack.

Sd/-Registrar(Judicial) Orissa High Court, Cuttack